

(b) Due to acute constraint of resources, the project cannot be considered at present.

**Railway track between Dohrihat to Sehajna**

3886. SHRI RAJ NARAIN: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a proposal to lay a new railway track from Dohrihat to Sehajna;

(b) whether any survey was conducted; and

(c) if so, the action taken by the Government on the basis of this survey?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) No, Sir.

(b) Yes, Sir.

(c) The project was found to be unremunerative and in view of constraint of resources could not be considered for implementation.

**Condition of Coaches**

3887. SHRI MOHAN RAWALE:  
SHRI N.J. RATHVA:

Will the Minister of RAILWAYS be pleased to state:

(a) the number of outdated and dilapidated coaches and engines in use in suburban trains in Mumbai (Maharashtra) on Western Railway, Central Railway and harbour line;

(b) whether there is any proposal to replace such coaches in a phased manner; and

(c) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) There are 88 EMU coaches on Western Railway and 88 EMU coaches on Central Railway (including harbour line) that are working beyond their normal (codal) life of 25 years.

(b) and (c). The above overaged coaches are programmed to be replaced by 31.3.96 out of those to be manufactured by ICF/ Madras and Jessops/Calcutta.

[English]

**Railway Passes**

3888. SHRI GEORGE FERNANDES: Will the Minister of RAILWAYS be pleased to state:

(a) whether widows of retired railway employees are entitled for free railway passes;

(b) if so, the conditions on which these passes are made available;

(c) whether the Government have denied these passes to widows of railway employees who retired before March 12, 1987;

(d) if so, the reasons therefor;

(e) whether the Government propose to consider giving such passes to all widows of railway employees and remove the discrimination; and

(f) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) and (b). As per the extant scheme only those widows of Railway employees, who were or are in

service on or after 12.3.1987 and expire(d) after that date are eligible for Complimentary Passes against surrender of two sets of Privilege Ticket Orders (PTOs) per year by Railway employees during their service.

(c) and (d). Since in the case of Widows of Railway employees who had retired or died prior to 12.3.1987, the condition of surrender of 2 sets of PTOs per year could not be fulfilled, they are not eligible for Complimentary Passes.

(e) No, Sir.

(f) Does not arise.

#### **Assistance for Promotion of Technical Education**

3889. MAJOR D.D. KHANORIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the amount of financial assistance provided to each by the Government for the promotion of technical education during 1993-94?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): There is no specific Central Scheme for providing financial assistance directly to the State Governments for development of Technical Education. Financial assistance is given directly by the Central Government to the technical institutions under schemes of the Thrust Areas of Technical Education, Modernisation & Removal of Obsolescence and Research & Development. This is in addition to the 100% funds provided by the Central Government to the Central autonomous institutions.

#### **Veterinary Hospital in Brahadeeswara Temple**

3890. SHRI K.T. VANDAYAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to replace the Veterinary Hospital built in the premises of World renowned Brahadeeswara temple at Thanjavur;

(b) if so, the details thereof; and

(c) whether the Government propose to give special grants to perform the forthcoming Kumbabishagam of Lord Brahadeeswara in Thanjavur?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) Yes Sir.

(b) When approached by the Archaeological Survey of India, Government of Tamil Nadu agreed to shift the Veterinary Hospital little away from its present location towards the north-east corner of the temple. This was not acceptable to the Archaeological Survey of India since this area also falls within the Centrally protected limits. The Archaeological Survey of India has requested the Government of Tamil Nadu to shift the Veterinary Hospital outside the Centrally protected limits, considering that the monument is not only of national importance but has also been included in the World Heritage List of UNESCO for its unique historical and archaeological importance and as such adding any modern building within the premises may not be proper. The State Government is yet to respond.